				(Please click i	<u>nere for previous Lis</u>					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	25	251676143	25	226512442	9.11	0	24014660	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1918773527	1	1918773527	77.19	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	725154266	5	340482745	13.70	0	90489290	294182231	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0		0	24014660	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0		0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
	Total	37	2895603936	31	2485768714	100.00	0	115652991	294182231	